GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:2839 ANSWERED ON:26.11.2010 RAJIV GANDHI GRAMEEN VIDYUTIKARAN YOJANA Dashmunsi Deepa ;Devi Aswamedh;Gowda Shri D.V. Sadananda;Hazari Shri Maheshwar ;Kodikunnil Shri Suresh;Mahendrasinh Shri Chauhan ;Pakkirappa Shri S.;Rana Shri Kadir;Singh Shri Rakesh

Will the Minister of POWER be pleased to state:

(a) the total number of proposals sanctioned under the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) along with the funds provided for the sanctioned projects during the last three years and the current year, State/UT- wise;

(b) whether a number of proposals under the RGGVY received from various State Governments in the country during the last three years are still lying pending for approval of the Union Government;

(c) if so, the details thereof, State/UT-wise; and

(d) the time by which the proposals are likely to be approved?

Answer

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) : Under Rajiv Gandhi Grameen Vidyutikaran Yojana(RGGVY), 338 projects covering electrification of 49736 un/de-electrified villages and providing free electricity connections to around 1.63 crore Below Poverty Line(BPL) households have been sanctioned during last three years and the current year. The State-wise details for 338 sanctioned projects is at Annex-I. There is no upfront allocation of funds for any State/district under RGGVY. Funds are released against sanctioned projects in instalments based on the reported utilization of amount in the previous instalment(s) and fulfillment of other conditionalities. State-wise and year-wise amount disbursed for the sanctioned projects under RGGVY is at Annex-II.

(b) & (c) : All projects except projects identified for Phase-II of RGGVY have been sanctioned under RGGVY. The State-wise details of projects identified for consideration in Phase-II of RGGVY is at Annex-III.

(d): The commencement of Phase-II of RGGVY has not been decided so far by the Government of India.